

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/583/2020**

This the 03rd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sumeet Gupta

.....Applicant

(Advocate:- Mr. M K Sharma- Not Present

**Versus**

1. U.T. of Jammu and Kashmir and ors

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This TA (TA No.61/583/2020) arises out of WP No. (C) 3669/2019, wherein relief is claimed against Sher-e-Kashmir University of Agriculture Science and Technology. This Tribunal does not have jurisdiction in respect of the employees of Sher-e-Kashmir University of Agriculture Science and Technology. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*